

Title: Statement regarding Memorandum of Settlement with National Liberation Front of Tripura.

12.05 hrs.

STATEMENT BY MINISTER

Memorandum of Settlement with National Liberation Front of Tripura

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, on December 17th, 2004, a Memorandum of Settlement has been signed between the Government of India, the Government of Tripura and the National Liberation Front of Tripura (Nayan Bashi Group). The agreement provides that NLFT (NB) will abjure violence, surrender their weapons and join the mainstream by December 25th, 2004. The Government has agreed to provide special funds for development of tribal areas and special rehabilitation package for ALL NLFT (NB) returnees.

MR. SPEAKER: Item No.18 – Shri P.M. Sayeed – He is not here.

...(Interruptions)

MR. SPEAKER: As you are aware, Calling Attention generally has to come first.

...(Interruptions)

MR. SPEAKER: But I will allow you now. We will take up Calling Attention after the Special Mentions.